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Title: Need to reconstitute the Special Investigating Team and High Power Committee in the North Eastern Region.- Laid.

SHRI TAPIR GAO (ARUNACHAL EAST): Special investigating team constituted by the Ministry of Environment and Forests and high powered Committee for North Eastern Region are working there to regulate the timber trade of North East, as per order of Hon. Supreme Court dated 15.01.1998. The people of North East cannot move against them in Hon. Supreme Court due to geographical constraints and due to this all the timber trade and wood based industries of Arunachal Pradesh have been closed. Proceeding/decisions of SIT and HPC with regard to timber wagons detained during 1999/2000 must be reviewed and all the members of these Committees should be replaced with officers knowing the ground realities of North East. SIT and HPC should be shifted from Delhi to North-East for better functioning and monitoring.